

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3535
TO BE ANSWERED ON 20.12.2021**

SOCIAL SECURITY CODE

**†3535. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:
SHRI JASWANT SINGH BHABHOR:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of labourers in unorganized sector benefited under ESIC COVID-19 Relief Scheme so far;**
- (b) the number of districts in which Social Security Code has been implemented in ESIC institutes across the country;**
- (c) the number of districts where Social Security Code has been implemented in Gujarat; and**
- (d) the number of labourers benefited under the said scheme in the tribal area of Dahod in Gujarat?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): In order to provide help and succour to the families of the Insured Persons (IPs) who died due to COVID-19, the Employees' State Insurance Corporation (ESIC) launched ESIC COVID-19 Relief Scheme on 03.06.2021. The scheme is effective for a period of two years w.e.f. 24.03.2020. The Employees' State Insurance Act, 1948 is applicable on the factories/establishments employing 10 or more workers and unorganized sector workers are not covered. As on 26.11.2021, a total of 9350 family members were provided relief under the scheme.

(b) & (c): All the provisions of the Code on Social Security, 2020 have not come into force.

(d): The Employees' State Insurance (ESI) Act, 1948 is not implemented in Dahod district of Gujarat.
